

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/724/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : CONSOLIDATED SHIPPING LINE INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : M+R LOGISTICS (INDIA) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Srivastava	Counsel for Operational Creditors	[Signature]
	Dr. R. Sunitha	Counsel for the Respondent	[Signature]

R. Sunitha  
23/1/2018

**ORDER**

Counsels for both the parties are present and submitted the arguments in part.  
Counsel for the Applicant prayed for time to make further submissions. At request,  
time is enlarged. Put up on **08.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk